NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 62

EP/1(MB)2024
TP/56(MB)2014

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**
ORDER SHEET OF THE HEARING ON **10.04.2024**

NAME OF THE PARTIES: VIKRAM SALUNKE
V/s
ACCURATE ENGINEERING COMPANY PRIVATE LIMITED

Section 58(3) OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Shrenik R. Gandhi, Ld. Counsel for the Applicant present. Mr. Suraj Bhise for Respondents present.
2. Ld. Counsel for the Petitioner inform that this matter is arising out of execution of settlement terms and the matter is presently sub-judice before Hon'ble NCLAT pursuant to undertaking given by both the parties before Hon'ble NCLAT that they shall be seeking date from this Tribunal, accordingly request to post this matter after 1st of May.
3. List this matter on 14.05.2024.

Sd/- Sd/-

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/